## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	1.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
IA106/17		For hearing	241(1) (a)	M.S.Nagappa Vs Stump Schuele and
IA107/17,				Somappa Pvt Ltd.
IA 108/17,				
IA 123/17,				
IA 140/17 in				
CP No.81/				*
2017				

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE	
) . Se	SRINANDAN. K FOR FOR KINIVAS & BADRI COUR	Advocate for Petitioneus.	,	
	7299914774. Penkal. K. Ajun	Dobre for Respondet		

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner requested time for filing objections in I.A 123/17. List it on 19/01/2018.

Member (T)

Member (J)